

<b>ANNEXURE - A</b>				
<b>LIST OF CREDITORS OF K &amp; K FOUNDRY PRIVATE LIMITED</b>				
<b>Summary - List of Creditors for claims as on March 31, 2020</b>				
<b>Updated for claims/additional information received up to June, 11, 2021</b>				
SR. NO.	PARTICULARS	NO. OF PARTIES	(IN RUPEES)	
			AMOUNT CLAIMED BY CREDITORS	AMOUNT ADMITTED
<b>I</b>	<b>FINANCIAL CREDITORS - FORM C</b>			
<b>(A)</b>	<b>FINANCIAL CREDITORS (CLAIMED IN FORM C)</b>	1	25,09,67,680	25,09,67,680
<b>(B)</b>	<b>FINANCIAL CREDITORS -Related Party (CLAIMED IN FORM C) (Please refer note in Form C Annexure)</b>	9	2,31,00,005	1,83,73,149
	<b>TOTAL I</b>	<b>10</b>	<b>27,40,67,685</b>	<b>26,93,40,829</b>
<b>II</b>	<b>OPERATIONAL CREDITORS - FORM B</b>			
<b>(A)</b>	<b>SUPPLIERS/RM SUPPLIERS/ OTHER SUPPLIERS/CONSULTANTS (CLAIMED IN FORM B)</b>	20	31,03,19,608	13,79,92,960
	<b>TOTAL II</b>	<b>20</b>	<b>31,03,19,608</b>	<b>13,79,92,960</b>
<b>III</b>	<b>WORKMEN/EMPLOYEES -FORM D</b>			
<b>(A)</b>	<b>EMPLOYEES (CLAIMED IN FORM D)</b>		-	-
<b>(B)</b>	<b>WORKMEN (CLAIMED IN FORM D)</b>	32	1,55,10,093	36,86,739
	<b>TOTAL III</b>	<b>32</b>	<b>1,55,10,093</b>	<b>36,86,739</b>
<b>IV</b>	<b>AUTHORITATIVE REPRESENTATIVE OF WORKMEN AND/OR EMPLOYEES-FORM E</b>			
	<b>TOTAL IV</b>	<b>0</b>	<b>-</b>	<b>-</b>
<b>V</b>	<b>OTHER STAKEHOLDERS (FORM F)</b>			
	<b>TOTAL V</b>	<b>0</b>	<b>-</b>	<b>-</b>
	<b>GRAND TOTAL (I+II+III+IV+V)</b>	<b>62</b>	<b>59,98,97,386</b>	<b>41,10,20,528</b>

\* **Notes:**

1 The claims received has been verified as on Insolvency Commencement Date of K& K Foundry Private Limited ("Corporate Debtor") i.e. March 20, 2020 All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP, on the basis of our best estimate in-accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Person) Regulations, 2016.

2 As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.

K & K FOUNDRY PRIVATE LIMITED															
FINANCIAL CREDITORS - FORM C															
The Public Announcement called for submission of proof of claims from Financial Creditors in Form C as stipulated in Regulation 8. Till 11.06.2021 the undersigned Resolution Professional has received claims from the following Financial Creditors:															
(A) FINANCIAL CREDITORS - FORM C RECEIVED															
Sr. no.	Name	Claimant (Secured/unsecured/contingent)	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Liability as per books of accounts	Amount of Claim (Rs.)				Amount of Claim Admitted (Rs.) * see note below				Amount under verification (Rs.)	Voting Share (%) in CoC
						Total claims by creditors (principal amount) (a)	Total claims by creditors (Interest) (b)	Total claims by creditors (Other Charges) (c)	Total (a+b+c)	Total Claims admitted (principal amount) (a)	Total Claims admitted (Interest) (b)	Total claims admitted (Other Charges) (c)	Total (a+b)		
<b>A. Financial Creditors</b>															
1	Pegasus Assets Reconstruction Pvt Ltd	Secured	No	U65999MH2004PCT144113	21,57,79,945	24,54,71,372	54,63,799	32,472	25,09,67,680	24,54,71,372	54,63,799	32,472	25,09,67,680	-	100.0000%
<b>TOTAL (A)</b>					<b>21,57,79,945</b>	<b>24,54,71,372</b>	<b>54,63,799</b>	<b>32,472</b>	<b>25,09,67,680</b>	<b>24,54,71,372</b>	<b>54,63,799</b>	<b>32,472</b>	<b>25,09,67,680</b>	<b>-</b>	<b>100.0000%</b>
<b>B. Financial Creditor-Related Party (Please refer note below)</b>															
1	Usha Talkies	Unsecured		AAAFU3485F	4,28,703	5,38,999	-	-	5,38,999	4,28,703	-	-	4,28,703	1,10,296	-
2	Ashok Nagindas Shah (HUF)	Unsecured		AACHS1757F	12,24,880	15,40,003	-	-	15,40,003	12,24,880	-	-	12,24,880	3,15,123	-
3	Ashwin Ashok Shah (HUF)	Unsecured		AACHS2352F	20,82,290	26,18,000	-	-	26,18,000	20,82,290	-	-	20,82,290	5,35,710	-
4	Uma Ashok Shah	Unsecured		AGMPS9516M	4,89,951	6,16,000	-	-	6,16,000	4,89,951	-	-	4,89,951	1,26,049	-
5	Leena Ashwin Shah	Unsecured		AGMPS9593E	35,52,143	44,66,000	-	-	44,66,000	35,52,143	-	-	35,52,143	9,13,857	-
6	Priya Sachin Shah	Unsecured		ADPPS5653P	45,32,044	56,98,003	-	-	56,98,003	45,32,044	-	-	45,32,044	11,65,959	-
7	Shubham Ashwin Shah	Unsecured		BSWPS5724A	22,96,643	28,87,497	-	-	28,87,497	22,96,643	-	-	22,96,643	5,90,854	-
8	Siddhi Sachin Shah	Unsecured		BSWPS5723H	3,36,839	4,23,500	-	-	4,23,500	3,36,839	-	-	3,36,839	86,661	-
9	Sachin ashok Shah (HUF)	Unsecured		AAMHS9601K	34,29,656	43,12,003	-	-	43,12,003	34,29,656	-	-	34,29,656	8,82,347	-
<b>Total B</b>					<b>1,83,73,149</b>	<b>2,31,00,005</b>	<b>-</b>	<b>-</b>	<b>2,31,00,005</b>	<b>1,83,73,149</b>	<b>-</b>	<b>-</b>	<b>1,83,73,149</b>	<b>47,26,856</b>	<b>-</b>
<b>TOTAL [C]= [A] + [B]</b>					<b>23,41,53,094</b>	<b>26,85,71,377</b>	<b>54,63,799</b>	<b>32,472</b>	<b>27,40,67,685</b>	<b>26,38,44,521</b>	<b>54,63,799</b>	<b>32,472</b>	<b>26,93,40,829</b>	<b>47,26,856</b>	<b>100.00%</b>

## ANNEXURE I

## Details of Security Interest created

Sr. no.	Financial Creditors	Date of creation of security interest	Nature of asset on which security interest created, if any	Security Interest	Value of security at the time of agreement
1	Pegasus Assets Reconstruction Pvt Ltd	05-07-2008	1. D-49/2 MIDC Shirolu Taluka Hatkanangale District Kolhapur Land 2178 sq metres , along with structure 1043.29 sq metres thereon , with Plant and Machinery installed thereon 2. Flat no Ft-4 Atharvsiddhi Apartment , Tarabai Park , E ward Kolhapur CS No 36a/26 in the name of Samir Kale admeasuring 1080 sq ft , terrace area 1012 sq ft on 5th floor , parking 109 sq ft in the name of Mr Samir Kale 3. Flat no Fr-5 Atharvsiddhi Apartment , Tarabai Park , E ward Kolhapur CS No 36a/26 admeasuring 1014 sq ft , terrace area 126 sq ft on 4th floor , parking 190 sq ft in the name of Mr Vivek Kale 4. Hypothecation of Movable of Stock-in-trade & Book Debts, Plant and Machinery, Furniture & Fixtures , Office Equipment & Electric Installation etc situated at office premises.	Mortgage and Hypothecation	Not available

II (A)

<b>OPERATIONAL CREDITORS - FORM B</b>						
<b>OPERATIONAL CREDITORS-Contractors/ Suppliers/Consultants - FORM B Received</b>						
The Public Announcement called for submission of proof of claims from Operational Creditors in FORM B as stipulated in Regulation 7. Till 11.06.2021 the undersigned Resolution Professional has received claims from the following Operational Creditors:						
<b>Sr. no.</b>	<b>Name of Operational Creditor</b>	<b>Related party of the Corporate Debtor (Yes/No)</b>	<b>Claim Amount (Rs.)</b>	<b>Amount Admitted</b>	<b>Amount under verification</b>	<b>As per Books of Accounts</b>
1	Fortune Metal	No	3,45,46,505	3,45,46,505	-	2,20,35,584
2	Kedarling Engineers		17,08,936	17,08,936	-	17,08,936
3	Foundry Equipment Engineers	No	7,80,181	7,77,749	2,432	7,77,749
4	Foundry Sales & Services	No	1,81,496	1,77,821	3,675	1,77,821
5	Shri Mahalaxmi Steel Industries	No	1,35,353	1,35,353	-	1,35,353
6	Shiv Alloys	No	50,23,709	50,23,709	-	44,04,381
7	SM Steels	No	53,58,526	53,58,526	-	53,58,353
8	Sanjay Agarwal Industries	No	92,03,723	76,32,825	15,70,898	76,32,825
9	Shah Nagindas Manchharam & Sons	No	5,24,230	5,24,230	-	1,66,308
10	Bhartia Pulverisers	No	13,54,411	13,09,764	44,647	6,63,960
11	Bhartia Chemicals	No	4,09,952	3,98,578	11,374	2,96,208
12	Goyal Industries	No	12,37,238	7,30,376	5,06,862	7,30,376
13	Goyal Iron and Steel ( Nagpur) Pvt Ltd	No	2,75,20,619	2,75,20,619	-	1,98,18,956
14	Bhairav Metals	No	6,41,261	2,30,340	4,10,921	2,21,479
15	Oswal Minerals Ltd	No	10,71,914	10,71,613	301	10,71,613
16	Central Board of Indirect taxes & Customs (GST)	No	10,46,38,690	4,21,07,272	6,25,31,418	3,03,62,694
17	Central Board of Indirect taxes & Customs (Excise)	No	1,79,96,755	84,09,953	95,86,802	1,12,96,864
18	GST State Tax Kolhapur	No	3,11,81,299	-	3,11,81,299	-
19	Dy Commissioner Sales Tax Kolhapur	No	6,62,55,187		6,62,55,187	
20	Atul Chemicals	No	5,49,623	3,28,791	2,20,832	3,28,791
	<b>TOTAL</b>		<b>31,03,19,608</b>	<b>13,79,92,960</b>	<b>17,23,26,648</b>	<b>10,71,88,251</b>

Note : In OC claim nos 2 to 5, and 8 there are several defects which have been advised to claimants , but response / clarification has not been received till now . Hence amount has been admitted as per books of accounts. No 10 and 11 are MSME and as per MSME act interest @ 16.20 % being 3 times Bank rate on 20.03.2020 has been admitted. No 12 and 14 admitted as per petition filed with NCLT . In 16 and there are several defects which have been advised to claimants , but response / clarification has not been received till now. Hence amount of tax has been admitted . Interest and Penalty is pending for verification

**Workmen / Employees - FORM D Received**

**Employee- Form D**

The Public Announcement called for submission of proof of claims from Employees in FORM D as stipulated in Regulation 9. till 11.06.2021 the undersigned Resolution Professional has not received any proof of claim from the Employees of the Corporate Debtor.

**Workmen- Form D**

The Public Announcement called for submission of proof of claims from Workmen in FORM D as stipulated in Regulation 9. Till 11.06.2021 the undersigned Resolution Professional has received proof of claim from the following Employees of the Corporate Debtor.

Sr. no.	Name of Workman	Claim Amount (Rs.)	Amount admitted	Amount under verification
1	Uttam Bahadur Rathod	4,60,044		4,60,044
2	Jayaraj Ramu Chavan	4,64,004		4,64,004
3	Jaywant Vasant Suryavanshi	5,24,944		5,24,944
4	Nagnath Bhosale	5,47,734		5,47,734
5	Sundar Maruti Kore	5,41,124		5,41,124
6	Bhauso Mhatu Patade	5,79,200		5,79,200
7	Shabbir Hamjerkhan Sanade	5,04,696		5,04,696
8	Kiran Rangarao Chavan	5,73,004		5,73,004
9	Sagar Rangaro Chavan	5,58,594		5,58,594
10	Sandeep Balaso Chavan	5,45,084		5,45,084
11	Krushant Dadu Harale	4,59,026		4,59,026
12	Sambhaji Dhanpal Mithari	5,49,904		5,49,904
13	Appaso Hanma Chavan	4,41,322		4,41,322
14	Rahul Ravso Chougule	4,48,944		4,48,944
15	Prakash Rajaram Bele	4,34,874		4,34,874

16	Sunil Sudam Kamble	4,33,642		4,33,642
17	Vinod Ramnarayan Yadav	4,90,704		4,90,704
18	Ramrao Shamrao Bolave	4,61,510		4,61,510
19	Shankar Dnyanu Bolave	4,53,110		4,53,110
20	Swapnil Ramchandra Magar	4,32,599		4,32,599
21	Sharad Appaso Patil	5,24,944		5,24,944
22	Santosh Bajrang Vadd	4,87,556		4,87,556
23	Ananda Jayvant Vadd	5,35,444		5,35,444
24	Suryakant Shrirang Bhosale	4,87,178		4,87,178
25	Ravso Sakharam Bhosle	4,12,157		4,12,157
26	Dhondiram Gopal Patil	4,37,554		4,37,554
27	Sanjay Rangrao Kanase	4,71,134		4,71,134
28	Maruti Mahadeo Dundage	3,84,227		3,84,227
29	Balaso Dashrath Yadav	3,89,020		3,89,020
30	Uttam Yashwant Jadhav	5,20,984		5,20,984
31	Gajanan Baburao Khamkar	4,87,934		4,87,934
32	SAGAR SUBHASH NIMBALKAR	4,67,898		4,67,898
	<b>TOTAL</b>	<b>1,55,10,093</b>	<b>36,86,739</b>	<b>1,18,23,354</b>

\* **Note** : The books of accounts of Corporate Debtor (CD) Show balance payable for salary and wages of workmen as Rs 36,86,739/-. However Suspended Board of Directors (SBOD) have not provided break-up payable for each workman and hence the balance as per books of accounts has been considered for workmen in lumpsum without break-up. Further , the claim documents have many defects , which have been advised to claimants but responses are yet to be received

V (D)

**Authorised Representative of Workmen and/or Employees - FORM E Received**

The Public Announcement called for submission proof of claims from Authoritative Representative of Workmen and/or Employee in FORM E as stipulated in Regulation 9. Till 11.06.2021 the undersigned Resolution Professional has not received any claims from the Authorised Representative of Workmen and/or Employees.

VI (E)

**Claims by creditors other than Operational, Financial and Employee/Workman - FORM F Received**

The Public Announcement called for submission of proof of claims from a person claiming to be a creditor, other than Financial Creditor, Operational Creditor or Workmen or Employee in FORM F as stipulated in Regulation 9A. Till 11.06.2021 the undersigned Resolution Professional has not received any claims from any such person.